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Title :Papers laid on the Table of the House by Ministers/Members.

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): On behalf of Shri Mukhtar Abbas Naqvi, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(1) Review by the Government of the working of the National Minorities Development and Finance Corporation, Delhi, for the year 2014-2015.

(2) Annual Report of the National Minorities Development and Finance Corporation, Delhi, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3586/16/15]

...(Interruptions)

MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): On behalf of Shri Babul Supriyo, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 2014-2015.

(ii) Annual Report of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3612/16/15]

(b) (i) Review by the Government of the working of the Kochi Metro Rail Corporation Limited, Kochi, for the year 2014-2015.

(ii) Annual Report of the Kochi Metro Rail Corporation Limited, Kochi, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3613/16/15]

(c) (i) Review by the Government of the working of the Bangalore Metro Rail Corporation Limited, Bengaluru, for the year 2014-2015.

(ii) Annual Report of the Bangalore Metro Rail Corporation Limited, Bengaluru, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3614/16/15]

(d) (i) Review by the Government of the working of the Chennai Metro Rail Limited, Chennai, for the year 2014-2015.

(ii) Annual Report of the Chennai Metro Rail Limited, Chennai, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3615/16/15]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Capital Region Planning Board, New Delhi, for the year 2014-2015, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Capital Region Planning Board, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3616/16/15]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Development Authority, New Delhi, for the year 2014-2015.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Development Authority, New Delhi, for the year 2014-2015, together

with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Delhi Development Authority, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3617/16/15]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of

the Delhi Urban Art Commission, New Delhi, for the year 2014-2015.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 2014-2015, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Urban Art Commission, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3618/16/15]

- (5) A copy of the Allotment of Government Residences (General Pool in Delhi)(Amendment) Rules, 2015 (Hindi and English versions) published in Notification No. G.S.R.112 in weekly Gazette of India dated 13th June, 2015 together with a corrigendum thereto published in Notification No. G.S.R.136 (Hindi version only) dated 1st August, 2015.

[Placed in Library, See No. LT 3619/16/15]

- (6) A copy each of the following Notifications (Hindi and English versions) under Section 58 of the Delhi Development Act, 1957:-

- (i) G.S.R.382(E) published in Gazette of India dated 14th May, 2015, regarding Recruitment Regulations for the post of Mali, Senior Mali, Garden Supervisor, Sectional Officer (Horticulture), Assistant Director (Horticulture), Deputy Director (Horticulture) and Director (Horticulture).
- (ii) G.S.R.324(E) published in Gazette of India dated 22nd April, 2015, regarding Recruitment Regulations for the post of Chief Legal Advisor, Deputy Chief Legal Advisor, Senior Law Officer, Junior Law Officer and Legal Assistant.
- (iii) G.S.R.108(E) published in Gazette of India dated 12th February, 2015, regarding Recruitment Regulations for the post of Junior Translator (Official Language), Senior Translator (Official Language), Assistant Director (Official Language) and Deputy Director (Official Language).
- (iv) G.S.R.505(E) published in Gazette of India dated 19th May, 2015, regarding Recruitment Regulations for the post of Commissioner (Planning), Additional Commissioner (Planning), Director (Planning), Deputy Director (Planning), Assistant Director (Planning) and Planning Assistant.
- (v) The DDA (Conduct, Disciplinary and Appeal Amendment Regulations, 2014 published in Notification No. G.S.R.181(E) dated 12th March, 2015.
- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library, See No. LT 3620/16/15]